

Annexure - 6

Name of the corporate debtor: Karaikal Port Private Limited

Date of commencement of CIRP: April 29, 2022

List of creditors as on: February 15, 2023

List of Operational Creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		M. Sarumathi	06-05-2022	8,99,169	4,68,398	F&F and Gratuity Payments	No	Not applicable	0	0	0	4,30,771	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
2		Subramanian R	06-05-2022	1,24,447	1,24,447	F&F and Gratuity Payments	No	Not applicable	0	0	0	0	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
3		Swaminathan Chakrapani	06-05-2022	4,94,484	2,78,422	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,16,062	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
4		Dilip Kumar Singh	07-05-2022	22,62,142	12,21,154	F&F and Gratuity Payments	No	Not applicable	0	0	0	10,40,988	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
5		Kapil Chopra	07-05-2022	8,66,226	5,28,395	F&F and Gratuity Payments	No	Not applicable	0	0	0	3,37,831	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
6		Ranga Nagaraju	08-05-2022	17,54,377	10,53,165	F&F and Gratuity Payments	No	Not applicable	0	0	0	7,01,212	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
7		D. MohanRaj	11-05-2022	2,84,557	2,20,637	F&F and Gratuity Payments	No	Not applicable	0	0	0	63,920	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
8		S. Arulventhan	10-06-2022	8,34,127	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	8,34,127	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
9		Joseph Stanisus	20-06-2022	1,57,004	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,57,004	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
10		G. Seshasai	15-07-2022	2,37,111	66,555	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,70,556	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
11		Capt. Thiyagarajan K.	16-07-2022	10,86,063	7,86,667	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,99,396	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
12		G. Durgesh	16-07-2022	5,68,276	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	5,68,276	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
13		S. Raja	16-07-2022	2,22,573	1,78,086	F&F and Gratuity Payments	No	Not applicable	0	0	0	44,487	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
14		V. Krishna Kumar	16-07-2022	4,54,628	3,65,790	F&F and Gratuity Payments	No	Not applicable	0	0	0	88,838	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
15		K. Venkatesan	16-07-2022	8,26,849	4,19,564	F&F and Gratuity Payments	No	Not applicable	0	0	0	4,07,285	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
16		K. R. Sreenath	17-07-2022	15,29,605	6,15,034	F&F and Gratuity Payments	No	Not applicable	0	0	0	9,14,571	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
17		Capt. Nicodemus Nehemiah Vijay Sagar	18-07-2022	14,45,269	13,17,925	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,27,344	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
18		M. Sasikala	19-07-2022	2,70,951	1,48,122	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,22,829	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list

19		Susai Jabastein Remegious A	19-07-2022	3,99,532	2,00,529	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,99,003	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
20		K. Praveenkumar	19-07-2022	99,647	88,491	F&F and Gratuity Payments	No	Not applicable	0	0	0	11,156	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
21		Sundararaman D.	20-07-2022	4,00,519	2,29,117	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,71,402	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
22		Sakthivel G.	20-07-2022	4,07,555	2,04,822	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,02,733	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
23		Chandrashekar F. Madar	22-07-2022	2,99,895	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,99,895	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
24		N. Veeramanikandan	22-07-2022	6,26,969	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	6,26,969	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
25		D. Karthik	23-07-2022	1,23,296	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,23,296	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
26		David Thiraviam	23-07-2022	3,21,030	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	3,21,030	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
27		F. Nazeer Hussain	23-07-2022	1,11,117	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,11,117	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
28		GX Anand	23-07-2022	1,19,011	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,19,011	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
29		J. Stephen Vedhanayagam	23-07-2022	3,63,150	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	3,63,150	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
30		Jayavel. R	23-07-2022	52,067	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	52,067	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
31		K. Rajarajan	23-07-2022	1,00,295	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,00,295	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
32		K. Sivakumar	23-07-2022	3,75,540	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	3,75,540	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
33		Koothaperumal K	23-07-2022	64,650	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	64,650	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
34		Aravindraj Ravi	23-07-2022	17,899	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	17,899	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list

35		Rajesh K	23-07-2022	32,375	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	32,375	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
36		Ravi N	23-07-2022	98,599	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	98,599	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
37		S. Radja Piragache	23-07-2022	1,70,581	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,70,581	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
38		S. Venkatasubramanian	23-07-2022	48,333	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	48,333	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
39		C Silambarasu	23-07-2022	97,403	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	97,403	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
40		Suresh B	23-07-2022	1,65,584	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,65,584	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
41		V. Shanmugaraj	23-07-2022	55,053	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	55,053	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
42		A. Taraka Rama Rao	23-07-2022	1,86,928	1,66,011	F&F and Gratuity Payments	No	Not applicable	0	0	0	20,917	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
43		M. Kannan	24-07-2022	86,377	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	86,377	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
44		B. Raghunath	24-07-2022	20,015	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	20,015	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
45		GB Sivakumar	24-07-2022	2,71,838	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,71,838	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
46		I. Karthik	24-07-2022	64,991	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	64,991	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
47		K Jayamurthi	24-07-2022	88,693	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	88,693	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
48		M. Kandhan	24-07-2022	2,12,921	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,12,921	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
49		R. Banugoban	24-07-2022	69,612	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	69,612	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
50		R. Senthamarai	24-07-2022	2,22,623	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,22,623	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
51		T. Vijayasathy	24-07-2022	1,21,680	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,21,680	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list

52		Telaprolu Priyatham	24-07-2022	39,032	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	39,032	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
53		S. Vijayabaskar	24-07-2022	2,19,372	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,19,372	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
54		Dhinesh. K	25-07-2022	20,783	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	20,783	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
55		Jayakumar C	25-07-2022	2,24,308	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,24,308	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
56		JosuvaChinta	25-07-2022	2,70,976	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,70,976	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
57		Elavarasan K	25-07-2022	2,85,279	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,85,279	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
58		K. Vasudevan	25-07-2022	66,985	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	66,985	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
59		Mohamed Imthath Badusha	25-07-2022	33,039	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	33,039	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
60		P. Narasimha Reddy	25-07-2022	9,21,343	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	9,21,343	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
61		P. Gothandam	25-07-2022	41,812	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	41,812	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
62		Prabakaran K	25-07-2022	2,02,998	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,02,998	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
63		R. Hariharan	25-07-2022	23,350	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	23,350	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
64		R. Selvakumar	25-07-2022	99,505	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	99,505	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
65		S. Mahendran	25-07-2022	32,605	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	32,605	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
66		Titu Samal	25-07-2022	33,994	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	33,994	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
67		Yeddula Venkata Nageswar Reddy	25-07-2022	1,44,611	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,44,611	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
68		T.S. SENTHAMIZH SELVAN	25-07-2022	1,69,950	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,69,950	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
69		Bharathi Mathiyzhagan	26-07-2022	18,583	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	18,583	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list

70		Chelladurai.S	26-07-2022	3,44,663	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	3,44,663	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
71		Cherमारaj K	26-07-2022	35,174	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	35,174	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
72		G. Rajeswara Reddy	26-07-2022	31,28,385	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	31,28,385	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
73		Kanagaraj S	26-07-2022	1,59,752	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,59,752	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
74		Balamurugan Perumal	26-07-2022	16,937	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	16,937	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
75		S Ramachandran	26-07-2022	3,52,305	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	3,52,305	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
76		Srinivasan. S	26-07-2022	22,225	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	22,225	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
77		BONSON.R	26-07-2022	3,67,669	1,91,934	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,75,735	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
78		Bandi Sasi Babu	27-07-2022	40,427	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	40,427	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
79		S. Palanivel	27-07-2022	1,68,909	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,68,909	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
80		Boola Sivakumar	28-07-2022	34,428	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	34,428	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
81		K Elangovan	28-07-2022	21,033	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	21,033	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
82		Saravanakumar D	28-07-2022	21,033	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	21,033	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
83		Saravanan.S	28-07-2022	1,62,143	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,62,143	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
84		Dinesh Rajaram	29-07-2022	43,621	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	43,621	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
85		Viknesh M	01-08-2022	1,10,827	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,10,827	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
86		Dhanamjayan. BL	02-08-2022	1,55,070	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,55,070	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
87		P. Thiviyanthan	02-08-2022	1,36,874	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,36,874	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list

88		Kalaivani. S	02-08-2022	1,67,085	1,48,038	F&F and Gratuity Payments	No	Not applicable	0	0	0	19,047	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
89		Rajesh Vaidhiyanathan	04-08-2022	2,68,601	2,26,662	F&F and Gratuity Payments	No	Not applicable	0	0	0	41,939	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
90		Praloy Kumar Karmakar	12-08-2022	1,07,611	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,07,611	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
91		Balamurugan. C	15-09-2022	2,25,769	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,25,769	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
92		A.P. Carthick Reddy	03-09-2022	13,99,680	-	Performance Pay	No	Not applicable	0	0	0	13,99,680	No amount payable in the books of account of the Corporate Debtor
93		KNS Shanmugan	27-09-2022	1,83,778	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	1,83,778	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
94		A. Sukumar	06-10-2022	3,40,717	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	3,40,717	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
95		Ravi P	29-09-2022	2,12,011	-	F&F and Gratuity Payments	No	Not applicable	0	0	0	2,12,011	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
Total				3,12,88,888	92,47,965				0	0	0	2,20,40,923	